

engaged in the production activities is given under the head "Management Ratios" in Volume-III of Public Enterprises Survey 1989-90 placed on the Table of the House on 27-2-91. Figures for the year 1990-91 will be due for submission to Parliament during the next Budget Session in February 1992.

(c) No such rating has been made in this regard.

Substitution of Import Items by Indigenous Products

1139. SHRI BHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the list of import items related to industries which should now be substituted by indigenous products pursuant to the devaluation of rupee;

(b) the steps envisaged for inducing import-substitution and for enforcing the same; and

(c) the list of products which can compete in the international market readily and the list of those which can do so within next two years or so?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The devaluation of the rupee and reform of the trade regime will provide a strong impetus for compression of imports. This will apply to all industries, and in particular, to industries such as electronics, automobiles, consumer durables and other industries undergoing phased manufacturing programmes, where import intensity is generally regarded as high. All imports for these industries can only be made through the REP route.

(c) Some of the important products which can compete in the international market readily and those which can do so within the next 2 years or so are:

Hand Tools including Steel Files, HSS Cutting Tools, General Purpose

Metal Cutting Machines, Diamond Tools, Machining Centres and Spark Erosion Machine, Industrial Fasteners & Bright Bars, Some Specific Technical Grade Pesticides and Pesticide Formulations in the form of DP, WDP, EC and Granules based on all Technical Grade Pesticides, Ultra High Power Graphite Electrodes, Granite Products, CAF Jointing Sheets and Mill Board, Midget Electrodes for Battery, Some of the Bulk Drugs and Formulations which are very well accepted in the international market, Explosives, Specified Catalyst, Methanol, Formaldehyde, Phthalic Anhydride, Phenol and Phenol Derivatives, Perfumery Compounds, Mallic Anhydride, Acetone and Acetone based Chemicals, Consumer Electronics, Detergents, Toilet Soap and Tooth Paste, Some items of Metallurgical Machinery and Boiler Industry and Float Glass.

Revamping of TAFCO

1140. SHRI M. V. CHANDRASHEKARA MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether the Tannery and Footwear Corporation of India Limited is being given Central Government subsidies to set off the recurring losses without allowing the industry to update the technology of footwear production, if so, the reasons therefor;

(b) whether losses of the company were further increased due to financial and other irregularities in management; if so, the details thereof;

(c) whether the Government propose to make fresh efforts to revamp this public sector undertaking for meeting the needs of core sectors which are primarily public sectors; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (d) Government is reimbursing cash losses